

(c) and (d). All the permanent posts of Sub-Editors have been filled. The permanent posts of Assistant Journalists will be filled, after the Recruitment Rules for the same are finalised shortly.

EMPLOYMENT BOARD OF MIG FACTORY

3947. SHRI CHINTAMANI PANIGRAHI: Will the Minister of DEFENCE be pleased to state:

(a) whether representation was made by the Orissa Government for including a high ranking officer from the State as a representative of the State Government on the Employment Board of the MiG factory at Sunabedha in Orissa;

(b) if so, the nature of representation made and when it was made;

(c) whether this representation was turned down by the Central Government; and

(d) the reasons for turning down such representations?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes.

(b) The Government of Orissa had suggested inclusion of a State representative in the selection committee of the Koraput Division of the Hindustan Aeronautics Limited. This suggestion was made to the General Manager of the Koraput Division of the Hindustan Aeronautics Ltd. on 25.7.1967 and 29th November 1967. The Central Government received a representation on 11.1.1968.

(c) Yes.

(d) Hindustan Aeronautics Limited is an autonomous body having its Divisions in five States of India. Hindustan Aeronautics Limited has not included State Government representatives on the selection committees in any State. For higher categories of staff, under HAL rules, recruitment of basis. For lower categories recruitment is made on the basis of the recommendations of the local employment exchanges: it is only if they fail to provide suitable candidates that recruits are taken from elsewhere.

RESERVE OFFICERS IN NAVY

3948. SHRI JYOTIRMOY BASU: Will the Minister of DEFENCE be pleased to state:

(a) the number of officers who were recruited as Reserve Officers in the Navy since 1960;

(b) their terms of service; and

(c) whether they have been given regular increments?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) 108 officers have been recruited as Reserve Officers in the Navy since 1960.

(b) Reserve officers are appointed in the rank of Acting Sub Lieutenant. Higher ranks up to the rank of Lieutenant Commander are given to suitably qualified candidates. These officers undergo two months initial training on joining and biennial training of one month thereafter. When called up for training or active service, they are entitled to pay and allowances at the rates applicable to equivalent regular officers of the Indian Navy. Other concessions are generally the same as those admissible to the regular officers. Besides, they draw a retaining fee of Rs. 300 per annum for their reserve liability.

(c) Not yet, Sir. The matter has been taken up with the audit authorities since rules on the subject require clarification.

12.20 Hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

RECOVERY OF TRANS-RECEIVER SETS FROM A FOREIGNER AT RISHIKESH

SHRI K. ANIRUDHAN (Chirayinkil): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:—

“The reported recovery of a high-power transmitter from a hut near the antibiotic factory, Rishikesh, belonging to a foreigner.”

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI VIDYA CHARAN SHUKLA) : Sir, the Government have no information regarding the recovery of any high power transmitter belonging to a foreigner from a hut near the Anti-Biotic Factory at Rishikesh. However, in January 1966 two transistor transmitter sets were found in possession of a West German national at Rishikesh. The sets were seized by the U.P. police and on actual tests their range of communication was found to be 2-3 miles in flat terrain. After detailed investigations, in which it was found that the person concerned had no intention of putting the sets to any malafide use, he was permitted to take them back.

SHRI K. ANIRUDHAN : The reported recovery of the transmitter, and also the two transmitters according to this statement in 1966, I think cannot be treated as isolated incidents, because Rishikesh has become a centre of all the espionage activities nowadays. Rishikesh has become a very sensitive area now. It is a strategically important area. The Beatles have started their game, and the Hippies are joining the Rishis.

AN HON. MEMBER : The Russians also.

SHRI K. ANIRUDHAN : I am coming to it. According to a recent newspaper report, the American Secret Service chief is now at the feet of our yogi; one Mr. Briens, who arrived recently, on March 2, is staying in the inner camp of the Ashram. He takes interest in all the activities of the Ashram and nothing is known how long he will stay there.

So, it is a very delicate area, and all these foreign personnel including the American CIA chief take this as the centre of their espionage activities against our nation.

According to this report, this high power transmitter was recovered from a newly built hut which is near the antibiotic factory at Rishikesh.

Recently they have constructed some forty or fifty so-called huts
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which are much better than most of the business executives' luxurious houses, with all conveniences and comforts. This yogi has not only constructed all these comfortable places and is entertaining these foreign people who are in espionage work, he has now asked the U.P. Government to have an airstrip.

MR. SPEAKER : You are going from transmitter to airstrip.

SHRI K. ANIRUDHAN : Moreover, all these foreign personalities including the CIA chief are coming there to have meditation and entering into nirvanā. One foreign meditation society or Nirvana Society has already been arranged.

MR. SPEAKER : You are covering the globe now. Come to the question.

SHRI K. ANIRUDHAN : In a foreign country a two-engine six-seater aeroplane is getting ready. May I know whether this Government will make a thorough enquiry into the whole affair and also may I know how this transmitter came there, from which country it came there, what was the mode of its operation, and also may I know whether the CIA, the West German agency or any other foreign agency has any connection with this transmitter ?

SHRI VIDYA CHARAN SHUKLA : The transmitter that was recovered was one which is popularly known as walkie-talkie. As I have already said in my main reply, it was a transmitter with a range of only two or three miles.

MR. SPEAKER : That was in 1965.

SHRI VIDYA CHARAN SHUKLA : January, 1966. As far as that particular area is concerned, we have adequate security arrangements to look after those people who go there and I can assure the hon. Members that they need have no worry about that area... (Interruptions.)

AN HON. MEMBER : A person who was a non-entity all this time has sprung into prominence....

MR. SPEAKER: Order, order. He has become important and so Parliament must give attention to him? (Interruptions.) Shri Desai.

12.29 Hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT (RAILWAYS) ETC.

THE DEPUTY PRIME MINISTER AND FINANCE MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table a copy each of the following papers:—

- (1) Audit Report, Railways, 1968, under article 151(1) of the Constitution. [Placed in Library. See No. LT-438/68.]
- (2) Appropriation Accounts, Railways, for 1966-67, Part I-Review. [Placed in Library. See No. LT-439/68.]
- (3) Appropriation Accounts, Railways, for 1966-67, Part II—Detailed Appropriation Accounts. [Placed in Library, See No. LT-439/68.]
- (4) Block Accounts (including Capital statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for 1966-67. [Placed in Library, See No. LT-440/68.]

ESTIMATES COMMITTEE

THIRTY-SECOND REPORT

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to present the Thirty-second Report of the Estimates Committee regarding action taken by Government on the recommendations contained in the Ninety-second Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Transport and Shipping—Mormugao Port.

DEMANDS FOR SUPPLEMENTARY GRANTS (WEST BENGAL), 1967-68

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): I beg to present a statement showing Supple-

mentary Demands for Grants in respect of the State of West Bengal for 1967-68.

श्री मोल्हू प्रसाद (बांसगांव) : अध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है नियम 357 के अधीन।

MR. SPEAKER: Shri Morarji Desai.

SHRI MORARJI DESAI: Sir, ...

श्री मोल्हू प्रसाद : मेरा एक व्यवस्था का प्रश्न है नियम 357 के अधीन।

अध्यक्ष महोदय बताइये, क्या है।

श्री मोल्हू प्रसाद : हमने एक अल्प सूचना प्रश्न दिया था और आधे घंटे की सूचना भी दी थी। आपके कार्यालय से...

MR. SPEAKER: There is no point of order; it is completely out of order.

श्री मोल्हू प्रसाद : आपके कार्यालय से जो जवाब मिला है, उसको मैं आपको सुनाना चाहता हूँ। (इंटरप्शन) आप सुनना ही नहीं चाहते हैं। पन्ना के होरों की चोरी का ...

MR. SPEAKER: If once it had been rejected, it cannot be raised on the floor of the House.... (Interruption.)

श्री मोल्हू प्रसाद : **

MR. SPEAKER: Order, order. Nothing he says will be taken down. He may kindly resume his seat.

12.32 HRS.

WEST BENGAL BUDGET, 1968-69

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): Sir, the House is aware that a Proclamation under Article 356 of the Constitution was issued by the President on the 20th February 1968 in respect of the State of West Bengal. By virtue of this Proclamation, the powers of the